GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA UNSTARRED QUESTION NO.5592

TO BE ANSWERED ON FRIDAY, THE 7th April 2017 17 CHAITRA 1939 (SAKA)

LOSS DUE TO NON-PAYMENT OF TAXES

5592. SHRI S. P. MUDDAHANUME GOWDA: SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government incurred income loss due to non-payment of taxes by Foreign Institutional Investors (FIIs) and Public Sector Units (PSUs) on their securities transactions;
- (b) if so, the amount of losses incurred during the last three years and the current year;
- (c) whether the Government/SEBI has initiated any action against those FIIs which are involved in Securities Transaction Tax (STT) evasion, if so, the details thereof; and
- (d) the other steps taken by the Government to recover the taxes from FIIs?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

- (a) No such loss of revenue has come to the notice of the Government.
- (b) Does not arise in view of reply to part (a) above.
- (c) Does not arise in view of reply to part (a) above.
- (d) Does not arise in view of reply to part (a) above.
